

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 &
IA NO. 50 OF 2016**

Dated: 22nd January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Uttar Pradesh Power Transmission Corporation Ltd. & Ors.

...Appellant(s)

Versus

Central Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Amit Kapur

Mr. Vishal Anand a/w

Mr. Rakesh Bajpai (Rep.)

ORDER

Issue notice to the Respondents returnable on 24.02.2016. Dasti in addition is permitted.

List the matter on **24.02.2016**. Till then no coercive steps be taken against the appellant.

**(I. J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**